GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 5899
TO BE ANSWERED ON 3rd APRIL 2018

FAKE RATION CARDS

5899.   SHRI VINOD KUMAR SONKAR:

Will the Minister of **CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION** उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री   be pleased to state:

(a)   whether a substantial number of fake ration cards or patra grihasthi/antyodaya cards have been issued to ineligible persons in Uttar Pradesh in connivance with the Government employees and the ration dealers;

(b)   if so, the action being taken by the Government in this regard;

(c)   whether in each district of Uttar Pradesh thousands of eligible persons are deprived of rations due to the lack of a card;

(d)   the concrete remedial measures being taken by the Government in this regard;

(e)   whether the Government is making provisions for stringent action against employees/ration dealers/institutes involved in the fake ration card racket; and

(f)   if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): The Government of Uttar Pradesh has informed that no case of issuing fake Ration Card has come to their notice.

(c) to (d):   The Government of Uttar Pradesh has informed that no such case has come to their notice where an eligible person has been deprived of foodgrains due to non availability of Ration Card and following the Government Order No. 2364/29-6-2014-104 सा/09 टीसी-10 dated 7th October, 2014, Government Order No. 320/29-6-2015-104 सा/09 टीसी [10] dated 23rd January, 2015 and Government Order No.7/2017/631/29-06-2017-104 सा /09 टीसी -10 dated 27th April, 2017, action has been taken to provide the benefit of subsidised foodgrains to eligible beneficiaries and to remove non eligible beneficiaries from Public Distribution System.

(e) to (f):   Does not arise, in view of reply to Part (a) & (b) above.

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